

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1278/1997

New Delhi the 26th May, 2000

(9)

Hon'ble Sh. S.R. Adige, Vice Chairman (A)
Hon'ble Sh. Kuldip Singh, Member (J)

In the matter of :

1. Shri Lekh Raj
son of Shri Anup Chand
R/o 9/13 Railway Colony
Kishan Ganj
Delhi
2. Sh. Surjeet Singh
son of Sh. Balwant Singh
R/o L-2/41 New Mahabir Nagar
New Delhi
3. Sh. Arjan Dass
son of Sh. Kapur Chand
R/o House No. 2200 Raja Park
Shakur Basti
Delhi
4. Sh. Kuldeep Singh
son of Sh. Gurcharan Singh
R/o H.No. 292 Gali No.1
Guru Nanak Nagar
New Delhi
5. Sh. Raghbir Singh
son of Sh. Ujagar Singh
R/o H.NO. 283/60 Gali No.1
Vishnu Garden
New Delhi
6. Sh. Virender Singh
son of Sh. Avtar Singh
R/o Flat No.3-D GJU Block
Pitam Pura
Delhi
7. Sh. Sarab Prakash
son of Sh. Ram Joya Mal
R/o 112-B
Ram Dutt Enclave
Uttam Nagar
New Delhi
8. Sh. Bhushan Raj
son of Sh. Hem Raj
R/o 311/5 Railway Colony
Shakur Basti
Delhi

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9. Sh. Sp
9. Sh. Om Prakash
son of Sh. Dula Ram
R/o J-19 Patel Nagar I
Ghaziabad (UP)

10. Sh. Surender Singh
son of Sh. Bhagat Singh
R/o 96 RPS Flats
Near Apeejay School
Malviya Nagar
New Delhi

11. Sh. Virender Kumar
son of Sh. Karam Chand
R/o II-B-79-A
Sadhana Apartments
Vaishali
Ghaziabad (UP)

(10)

.....Applicants

Versus

1. Union of India
through
The General Manager
Northern Railway
Baroda House
New Delhi

2. The Divisional Railway Manager
Northern Railway
Paharganj
New Delhi

...Respondents

(BY: Advocate Sh. R.L. Dhawan)

ORDER (Oral)

Hon'ble Sh. S.R. Adive, V.C. (A)

Applicants seek a direction to respondents to step up their pay and to bring at par with the pay of Sh. Bhajan Singh, with consequential benefits.

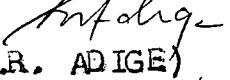
2. None appear in this case called out, although it was at Sl. No. 8 of the Railway hearing list today. Sh. R.L. Dhawan appears on behalf of respondents and has been heard.

3. Sh. Dhawan has invited our attention in paragraph 3 of respondents' reply, in which it has been

stated that applicants No. 1, 4, 6, 7 & 10 are junior to Sh. Bhajan Singh and hence the question of stepping up of their pay equivalent to that of Sh. Bhajan Singh does not arise. It is further stated that the other applicants are senior to Sh. Bhajan Singh and they are ^{"drawing?" a} already ~~joined~~ / higher pay.

4. These assertions have not been denied in any rejoinder filed by applicants' and under the circumstances, the O.A. warrants no interference. It is therefore dismissed. No costs.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

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